



**High Court of Tripura
Agartala**

Order No. 99

Dated, Agartala, the 27th February, 2017

In supersession of the earlier order(s), Hon'ble the Chief Justice has been pleased to order that henceforth in Appeal/Revision to be filed in the High Court, the Certified Copy of the impugned Judgment and Order shall be placed after all the documents annexed to the concerned Appeal/Petition, instead of placing the same immediate after the Index and the same shall be properly paginated.

By Order,

Sd/-

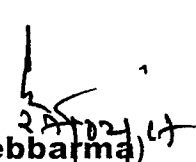
(A. Debbarma)
Registrar (Judicial)

No.F. 40 (21)-HCT/BENCH/REGISTRY/2017/1788-1810

February 27, 2017

Copy to: -

01. The Secretary, High Court Bar Association, Agartala;
02. The Secretary, Tripura Bar Association, Agartala;
03. The Advocate General, State of Tripura, Agartala;
04. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
05. The Public Prosecutor, High Court of Tripura, Agartala;
06. The Govt. Advocate, High Court of Tripura, Agartala;
07. The Registrar (Vigilance), High Court of Tripura, Agartala;
08. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
09. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
10. The Joint Registrar, High Court of Tripura, Agartala;
11. The Deputy Registrar(s), High Court of Tripura, Agartala;
12. The Chief Librarian, High Court of Tripura, Agartala;
13. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
14. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
15. The Assistant Registrar(s), High Court of Tripura, Agartala;
16. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the official website of the High Court of Tripura;
17. The Librarian-cum-RO, High Court of Tripura, Agartala;
18. The Superintendent(s), High Court of Tripura, Agartala;
19. The Sr. Grade Translator-cum-l/c. Paper Book Section, High Court of Tripura, Agartala;
20. The Court Master(s), High Court of Tripura, Agartala;
21. All the Dealing Assistants, Bench Sections, High Court of Tripura, Agartala;
22. Notice Board of the Court-house; and
23. Order File.


(A. Debbarma)
Registrar (Judicial)